

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 1625/2013

New Delhi, this the 17th July, 2018

Hon'ble Ms. Praveen Mahajan, Member (Administrative)

Hon'ble Mr. S.N. Terdal, Member (Judicial)

1. Lakhan Singh, S/o Kali Charan,
Village & Post Amrauli, Aligarh, UP

Present Address
Village & Post –Amrauli,
Aligarh, UP.Applicant

(By Advocate: None present)

Versus

1. Union of India
Through its Secretary
Ministry of Urban Development
Nirman Bhawan, New Delhi.

2. Director of Printing
Ministry of Urban Development
Govt. of India,
B-Wing, Nirman Bhawan, New Delhi-01.

3. Manager,
Govt. of India's Press,
Aligarh, UP.Respondents.

(By Advocate: Mr. Anil Singal for Ms. P.K.Gupta)

ORDER (ORAL)

Hon'ble Ms. Praveen Mahajan, Member (A):-

None present from the side of the applicant. It is seen that nobody appeared on behalf of the applicant for the last three dates i.e. on 27.03.2018, 24.04.2018 and 17.05.2018.

In view of the above, it seems that the applicant has lost interest in pursuing his case. Accordingly, the same is dismissed in default for non-prosecution.

**(S. N. Terdal)
Member (J)**

**(Praveen Mahajan)
Member (A)**

